

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. Company Appeal No. 19/(MAH)/2016
CA No.

CORAM:



Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES: Smt. Renu Rajesh Agarwal & Anr.
V/s.
M/s. Supreme Transport Organisation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rishi Sood	Adv. for R-2	
2.	KRISHNENDU DATTA	FOR R1	
3.	SANJANA SADDY (K-DATTA & ASSOCIATES)		

Order

Company Appeal No. 19/59/NCLT/MB/MAH/2016

At request of the Petitioner side, list this matter on 16th September, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 22nd August, 2016.